

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 52/TT/2023

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period in respect of assets under Northern Region System Strengthening-XL(NRSS-XL) in the Northern Region.
- Date of Hearing** : 31.1.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Ajmer Vidyut Vitran Nigam Limited and 20 others
- Parties Present** : Shri Shri Venkatesh, Advocate, PGCIL
Shri Suhael Buttan, Advocate, PGCIL
Ms. Himangi Kapoor, Advocate, PGCIL
Shri Aayush Sinha, Advocate, PGCIL
Shri Buddy Ranganadhan, Advocate, PTCUL
Shri Karan Arora, Advocate, PTCUL
Shri Abhishek Kumar, Advocate, PTCUL
Shri Mohit K. Mudgal, Advocate, UPPTCL
Shri Sachin Dubey, Advocate, UPPTCL
Shri Mohit Jain, Advocate, UPPTCL
Shri Bipin Bihari Rath, PGCIL
Shri Amit Yadav, PGCIL
Shri Nitin Kumar, PGCIL
Shri Vivek Kumar Singh, PGCIL

Record of Proceedings

The learned proxy counsel of the Petitioner sought a pass over. However, the matter could not be taken later due to paucity of time. Accordingly, the matter was adjourned.

2. The matter will be listed for final hearing on 21.2.2024.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

